- (a) whether "Quit Sikkim" movement has recently been launched by students in Sikkim:
- (b) if so, whether Government have received any report in this regard from its representative there;
- (c) whether any enquiry has been made from the Government of Sikkim as to the factors leading to this movement and its implications; and
- (d) if so. Government's reaction thereto?

THE PRIME MINISTER. MINISTER OF ATOMIC ENERGY. MINISTER OF PLANNING AND MINISTER OF EXTERNAL. AFFAIRS (SHRIMATI INDIRA GANDHI): (a) On August 15. 1968 there was a minor demonstration outside the residence of the Government of India's Political Officer in Gangtok. Sikkim. The participants local were school-boys and they were seen to be displaying placards, which carried slogans seemingly asking the Government of India to review the Treaty relationship between India and Sikkim.

- (b) Yes. Sir.
- (c) An enquiry, conducted by the Sikkimese authorities, indicated that the demonstration was a chance outburst by certain dis-affected elements
- . (d) The Government of India took up the matter strongly with the Chogyal of Sikkim. The Government of Sikkim after conducting an investigation regretted the incident. A copy of the Press note issued by the Government of Sikkim on 9th September 1968 is placed on the Table of the House.

PRESS COMMUNIQUE ISSUED BY THE GOVERNMENT OF SIKKIM DARBAR ON SEPTEMBER 9, 1968:

"The Government of Sikkim deplores the placard incident in Gangtok on the 15th August and also the veiled threats of force. Sikkim is a Buddhist country and hence pledged to peace and non-violence. The relations between India and Sikkim are most cordial and warm and such incidents even though small, are not in the

interest of Sikkim and are to be regretted and condemned"

MASANI COMMITTEE'S REPORT

415. SHRI GEORGE FERNANDES: SHRI S. M. BANERJEE: SHRI RABI RAY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Masani Committee Report has been considered:
- (b) if so, whether it is proposed to hold talks with the representatives of the A.I.R. Staff Artists on its implementation: and
 - (c) if so, when?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) The report is under examination.

(b) and (c). The views of the representatives of A.I.R. staff artists will be taken into consideration before taking final decisions. Consultation with them will take place during the next one month or so.

RUSSIAN FLAG PLANTED IN INDIAN EMBASSY IN PRAGUE

416. SHRI GEORGE FERNANDES :

SHRI ATAL BIHARI VAJ-PAYEE:

SHRI JAGANNATH RAO JOSHI: SHRI NARAIN SWARUP SHARMA:

SHRI BENI SHANKER SHARMA:

SHRI D. C. SHARMA:

SHRI HUKAM CHAND KACH-WAI:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether it is a fact that following India's abstention at the U.N. on the resolution condemning Soviet aggression on Czechoslovakia some citizens of Prague staged a demonstration and planted a Russian flag on the gates of the Indian Embassy in Prague;

(b) if so, what was done to that flag; and

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(c) whether Government have asked our Ambassador in Prague to protest against this action?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No Sir.

(b) and (c). Do not arise.

JOURNALS PUBLISHED BY FOREIGN EMBASSIES

- 417. SHRI GEORGE FERNANDES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the names of the journals, news magazines, periodicals and other bulletins published by the foreign embassies or their allied agencies in India alongwith the number of copies printed and the frequency of their publication;
- (b) where these publications are not meant for free distribution, what is the rate of their subscription.
- (c) whether it is necessary for the foreign embassies to secure prior permission of Government in the matter of their publications; and
- (d) whether there is any code laid down in regard to the printing and distribution of foreign publicity material in the country by these agencies?

THE PRIME MINISTER MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER **AFFAIRS** EXTERNAL (SHRIMATI INDIRA GANDHI): (a) A list of journals, news-magazines, periodicals and other bulletins published by the foreign missions in India is laid on the Table of the House. [Placed in Library. See No. LT-2074/68]. The number of copies printed in each case is not known. The frequency of publications is indicated against each publication.

(b) Some of the publications are distributed free of charge while the others are priced publications. The rate of the subscription varies.

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- (c) No. Sir.
- (d) Practice in this regard is governed by the Press and Registration of Books Act, 1867 and by the Vienna Convention on Diplomatic Relations, 1961.

DEMONSTRATION AT PALAM AIRPORT
AGAINST RUSSIAN DELEGATION

418. SHRI N. K. SOMANI:
SHRI P. K. DEO:
SHRI GADILLNGANA GOWD:
SHRI S. K. TAPURIAH:
SHRI P. N. SOLANKI:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether a Soviet delegation recently came to India for bilateral talks;
- (b) whether it is a fact that when the delegation arrived at the Palam airport on the 11th September, 1968 several people including Members of Parliament demonstrated against the inopportune moment of Russian delegation's arrival in the country and shouted slogans in favour of Czechoslovakia; and
 - (c) If so, the details thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

- (b) and (c). A few persons including some members of Parliament demonstrated against the delegation's arrival.
 - U. N. SEMINAR ON ELIMINATION OF RACIAL DISCRIMATION

419. SHRI B. K. DAS CHOWDHURY: SHRI HIMATSINGKA: SHRI N. R. LASKAR: SHRI S. K. TAPURIAH: SHRI HEM BARUA:

> SHRI D. C. SHARMA: SHRI BENI SHANKER SHARMA:

SHRI OM PRAKASH TYAGI:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state: